

Government of NCT of Delhi  
Delhi Disaster Management Authority

No.F.2/07/2020/S.II 75

Dated: 21.04.2020

**ORDER**

Whereas, Delhi Disaster Management Authority (DDMA) is satisfied that the NCT of Delhi is threatened with the spread of COVID-19 epidemic, which has already been declared as a pandemic by the World Health Organisation and has considered it necessary to take effective measures to prevent its spread in NCT of Delhi;

And whereas, Delhi Disaster Management Authority has issued various orders/instructions from time to time to all concerned authorities to take all required measures to appropriately deal with the situation;

And whereas, people residing near graveyards or cremation grounds may be apprehensive about spreading of infection through mortal remains of those dying of COVID-19, which may lead to tensions. In this regard, Directorate General of Health Services (EMR Division), MoHFW, GoI, has issued detailed guidelines with respect to handling and disposal of dead body of suspect or confirmed case of COVID-19, which, *inter alia*, includes training of staff handling dead bodies in isolation area, mortuary, ambulance as well as workers in the crematorium/burial grounds.

Now, therefore, in exercise of powers conferred under section 22 of the Disaster Management Act, 2005, the undersigned, in his capacity as Chairperson, State Executive Committee, Govt. of NCT of Delhi, hereby directs Pr. Secretary (H&FW) and all local bodies for strict observance of aforesaid guidelines on handling and disposal of dead body of suspect or confirmed case of COVID-19 (copy enclosed). Further, all District Magistrates are directed to undertake awareness campaign for dispelling misconceptions about spread of infection through mortal remains, especially amongst those living near graveyards/cremation grounds.

  
20.04.20

(Vijay Dev)

Chief Secretary, Delhi

**Encl.: As above.**

**To,**

1. Chairman, New Delhi Municipal Council
2. Pr. Secretary (H&FW), GNCTD
3. Commissioner (South DMC/East DMC/North DMC).
4. All District Magistrates, GNCTD.
5. CEO, Delhi Cantonment Board.

**Copy for information to:**

1. Pr. Secretary to Hon'ble Lt. Governor, Delhi.
2. Addl. Secretary to Hon'ble Chief Minister, GNCTD
3. Secretary to Hon'ble Dy. Chief Minister, GNCTD
4. Secretary to Hon'ble Revenue Minister, GNCTD
5. Secretary to Hon'ble Health Minister, GNCTD
6. Secretary to Hon'ble Labour Minister, GNCTD
7. Secretary to Hon'ble Social Welfare Minister, GNCTD
8. Secretary to Hon'ble F&S Minister, GNCTD